## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 30/59/14 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2016 AT 10.30 A.M

NAME OF THE COMPANY: M/s. Mr. M.A. Penjwani Vs. Alfa Impex Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 59

S.NO.	NAME	DESIGN	ATION	REPRESENTATION	SIGNATURE
1.	Krishnend		HV. T	Respondent Mos.	Alum
2.	O. Purk	- Warring		1 45	Superda
3	PANICIJ	GUPTA	Adu	for Politioner	angel

## ORDER

- Ld. Counsel for the petitioner submits that the rejoinder as well as replies to the pending applications has been filed by them. Though steps had been taken to serve the opposite counsel with the copies but these have not been received by him so far.
- 2. In view of the same, a fresh set has been provided to the ld. counsel for Respondents no. 1 & 5.

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(x)	
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3. List this case for final arguments in the main petition as well as in the pending applications on 13.09.2016 at 2.00 p.m.

(Ina Malhotra)

Member Judicial

(R.Varadharajan)

Member Judicial